

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 05
Rest. CP No. (IB)- 57/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Mr. Rakesh Sharma, Sole Prop. M/s Rakesh Traders

...Operational Creditor

Versus

M/s Cosmopolis Interiors Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Ritesh Kumawat, Adv.

For the Respondent : Rishu Jain, Adv.

ORDER

Heard Mr. Ritesh Kumawat, Adv. appearing on behalf of the Petitioner.
Mr. Rishu Jain, Adv. appearing on behalf of the Respondent seeks time to file
reply. Reply, if any, may be filed within 7 days with an advance copy to the
opposite counsel, failing which, right to file reply will be forfeited. List the matter
on 29.04.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024